

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9571/2021

(Arising out of impugned final judgment and order dated 12-03-2021 in A482 No. 5675/2021 passed by the High Court Of Judicature At Allahabad)

DR. MADHUSUDAN REDDY-I & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 05-03-2024 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Sumit R. Sharma, AOR
Mr. Arjun Mahajan, Adv.
Mr. Piyush Gautam, Adv.

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Sattyam Pandey, Adv.
Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Abhishek, AOR
Mr. Mukesh Kumar Garain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks, as prayed for by the learned counsel for the petitioners.

In the meantime, pleadings be completed.

(POOJA SHARMA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)